NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.64/BB/ 2017	3=	For considera- tion of Amended Synopsis	230/ 232	Walvoil Fluid Power (India) Pvt. Ltd. & Another.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. BINDY EHACKO Ptg. 9945754280

Applicants.

Mhery

PCS for petitioner is present.

List it for consideration on 05.10.2017.

MEMBER (J)

MEMBER (T)